



## **SYMBIOSIS LAW SCHOOL, NAGPUR**

A CONSTITUENT OF

**SYMBIOSIS INTERNATIONAL (DEEMED UNIVERSITY), PUNE**

Established Under Section 3 of The UGC Act, 1956 Re-Accredited  
by NAAC with "A" Grade 3.58/4- Awarded Category I by UGC

### **ONE DAY NATIONAL SEMINAR ON CORPORATE SOCIAL RESPONSIBILITY AND SUSTAINABLE DEVELOPMENT**

**07th March 2020  
10 A.M. TO 4 P.M.**

#### **VENUE**

**Symbiosis Law School,  
Wathoda, Nagpur - 440008**

## **CONCEPT NOTE**

As lawyers, we should understand that our obligation, as a component of being a part of this esteemed profession is to give back to the society. Corporate Social Responsibility is a way of giving back to society. The subject of CSR has evolved in the last few decades by leaps and bounds. It is no longer confined to philanthropic activities carried out by business houses to integrate its interests with that of the society in which it operates. CSR expects the corporates to exhibit socially, environmentally and ethically responsible behavior in governance of its operations so that they make a positive contribution to the amelioration of the society.

Sustainable Development is taken as an approach to development that looks to balance different, and often competing, needs against an awareness of the environmental, social and economic limitations we face as a society. CSR plays a vital role in attaining sustainable development. As we progress, this social responsibility is transforming into legal responsibility which is backed by rules and regulations. Increasing number of corporates are focusing on environmental issues in their CSR agenda. Companies around the world, India being no exception, are forced to consider environmental concerns like climate change, etc. and its implication in a business context. The global unease and environmental issues are sought to be strategically managed as part of their CSR agenda. However, in spite of the benevolent motive, it is accompanied with its own set of challenges.

This one-day National Seminar is organized by the Research & Publication Cell with the objective of creating a think-tank, bringing together divergent view on the topic on a single platform with an attempt to address the challenges and issues in the effective implementation of CSR and Sustainable Development.

## **PAPER SUBMISSION DETAILS**

The scholars are requested to adhere to the below given deadlines as it is one of the significant step towards the success of the seminar. Only one submission per author is permitted. Co- authorship is permitted to a maximum of two authors per paper. The papers will be put through Turnitin software for Plagiarism check. The selected papers may be published in the book form. Along with paper, please also submit the author's profile (one paragraph) and a passport size photograph in a .doc/.docx format. The papers are to be mailed to [nscsr@slnagpur.edu.in](mailto:nscsr@slnagpur.edu.in).

## **FORMATTING GUIDELINES**

The Paper should be typed in Times New Roman, Font Size-12, Line Spacing-1.5, and Justified. The footnotes must be typed in Times New Roman, Font Size-10 and Line Spacing-1. The margins should be 1 inch or 2.54 cm on all sides. Every citation must follow the Harvard Bluebook, 20th Edition.

## THEMES

1. Socially responsible products
2. Human Rights and Business Sustainability
3. Good Governance and Ethics in Corporations
4. Implementation of CSR
5. Organizational Issues in CSR
6. CSR and protection of Human Rights
7. Environment and CSR
8. Supply chain sustainability
9. Globalization and Sustainable Development
10. The gap between CSR and Sustainability in India

## IMPORTANT DATES

<b>Submission of Full Paper (6000-8000 words):</b>	<b>23rd February 2020</b>
<b>Notification of Acceptance:</b>	<b>25th February 2020</b>
<b>Last date of registration:</b>	<b>02nd March 2020</b>
<b>Seminar:</b>	<b>07th March 2020</b>

## FOR REGISTRATION CLICK ON THE LINK BELOW

<https://forms.gle/ByLbDDzqfT1GLRd19>

## WHO CAN APPLY AND ATTEND

Any student pursuing graduation or post-graduation from any University/Institute/Department and any professional or academician.

## REGISTRATION FEE

Students – Rs. 500/-  
Academics/Professionals – Rs. 1000/-

## CONTACT INFORMATION

SYMBIOSIS LAW SCHOOL, NAGPUR  
WATHODA, NAGPUR 440008  
Contact No.0712-6192201  
Email - info@slnagpur.edu.in  
nscsr@slnagpur.edu.in

## ACCOUNT DETAILS

Account Name -  
SYMBIOSIS LAW SCHOOL (SLS),NAGPUR  
RECEIPT ACCOUNT .  
Bank Name - BANK OF INDIA  
Branch - KALMANA BRANCH ,NAGPUR  
Account No. - 875410210000011  
IFSC CODE - BKID0008754

## INCHARGE

Dr. Sukhvinder Singh Dari,  
Director. - Convener

Ms. Sayalee S. Surjuse  
Assistant Professor - Co-convener

DD should be in favour of ' SYMBIOSIS  
LAW SCHOOL NAGPUR '.

## STUDENT CO-ORDINATORS

Ms. Girija Ranade - 9822572176  
Ms. Shreya G. - 9740327216